SHRI M. M. LAWRENCE (Idukki); The question of registration and absorption in Cochin Dock Board of Stevedore foremen, Assistant Foreman, Ship Supervisors, Assistant Supervisors and Non-DLB Stevedore Labour is a long standing and persistent demand of the port workers of Cochin Port. The then Minister for Shipping and Transport had assured the workers to wait for the final decision of the Government, Since then sufficient time has passed but the Government is still undecided about the future of these unfortunate port workers. Several Committees were formed to go into the matter, like Sudhakarn Committee, who submitted their reports well in time but the issue remained as it was. It appears that the Steamer Agents and Stevedores are coming in the way of a favourable decision by the Government in the matter. Without a bold step by the Government things are not going to move fast, I, therefore, urge upon the Minister concerned to make a statement in the House enunciating the Government's approach in the matter and assure the House that the commitment given to the port workers will be honoured without any further delay and the Government is determined to overcome any pressure tactics in the matter.

(iii) ADEQUATE FINANCIAL ASSISTANCE FOR DRINKING WATER SCHEMES IN HIMACHAL PRADESH.

PROF, NARAIN CHAND PARASHAR (Hamirpur) : The programme for the supply of drinking water in Himachal Pradesh is not picking up speedily as there is insufficient allotment of finances for the Centrally sponsored schemes sanctioned for the State, though more than 8 months of the current financial year have passed, yet the amounts released so far are highly inadequate. To take a few instances DWSS for Bara-Choru Bhumpal-Naunghi, and Deosiddha in Hamirpur district are not being executed speedily for want of funds. The position is respect of centrally sponsored schemes in Bilaspur, Kangra, and Una districts and other districts of H.P. is equally unsatisfactory.

In view of the hopes aroused by the launching of the Drinking Water Supply and Sanitation Decade (1980-90) the people are looking forward to an early supply of drinking water at their doorstep. Itis, therefore, requested that the Central Government release full amounts for the construction and completion of each one of the Centrally Sponsored Water Supply Schemes in H.P. immediately,

(iv) ALLEGED EXPLOITATION OF HARIJAN AND WEAKER SECTION WITH REFERENCE TO INCIDENTS IN SITAPUR DISTRICT IN U.P.

श्री रामलाल राही (मिसरिख): अंग्रेज भारत से चला गया और 35 वर्ष आजादी के भी बीत गए, हमारे राष्ट्रनेताओं ने कहा गुलामी गयी आजादी आई, पर आज भी देश में दूर-दराज तक के गांवों के आदिनिवासी शोषित, पीड़ित निम्न वर्गीय एवं अल्प संख्यक लोग सामन्ती शोषकों के शिकार गुलामी की गंध में जी रहे हैं। आज भी देश में जगह-जगह सामन्ती लूट, गरीबों का शोषण, साम्प्रदायिक एवं जातीय संघर्ष निरन्तर बढ रहे हैं। गरीब इंसान भूख, गरीबी एवं बीमारी का शिकार होता जा रहा है।

उत्तर प्रदेश के जनपद सीतापुर में हरिजनों से जबरिया बेगार लेना व बेगार न करने पर पीटना व पुलिस से पिटवाना, उन की सम्पति का अपहरण करना तथा बेइज्जत करना इस समय जोर पकड़े है। कई घटनाएं हो चुकी हैं जिन में एक भयानक एवं दर्दभरी घटना थाना मेहाली के पुन्नापुर एवं सेमरावां गांव में हुई है। सामन्ती लोगों ने जिन का संबंध उत्तर प्रदेश की सरकार के उच्च अधिकारियों से है, करीब ग्यारह अल्पसंख्यकों के परिवारों व कई हरिजनों के परिवारों को उन की सम्पत्ति, सीलिंग और गांव समाज की मिली भूमि को छीन लिया है और गांव से भगा दिया है। जब कुछ खाते पीते भले व हरिजन लोगों ने विरोध किया तो उन के ट्यूब वेल, चक्की आदि कारखानों में रात में